

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 12.09.2022

Misc. Application No. 967 of 2022
And
Misc. Application No. 968 of 2022
And
Misc. Application No. 969 of 2022
And
Appeal No. 544 of 2022

Arun Panchariya ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Akash Jain, Advocate with Ms. Daksha Kasekar, Advocate
i/b Mansukhlal Hiralal & Co. for the Respondent.

ORDER:

1. Adjourned on the request of the appellant. List for admission on September 21, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

12.09.2022
PK